## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/ 2329 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Biswajit Chakraborty, District & Sessions Judge,

Nagaon.

Dated Guwahati, the 5 May, 2025.

Sub:-

Station leave.

Ref:-

Your letter No.DJN/3974 dated 02.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the evening of 03.05.2025 till the morning of 05.05.2025. During your absence, the Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/ 2330 /A, dated 5.5.2025 Copy to:.

1. The Project Manager, Gauhati High Court.

050.050.250.

JT. REGISTRAR (VIGILANCE)